

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(M)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/263/ (IB)/2017
NAME OF THE PETITIONER(S) : RAMESH ASSOCIATES PVT LTD
NAME OF THE RESPONDENT(S) : SABARI INN PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Mr.R.Velu, IRP, appointed in Ramesh Associates Pvt Ltd Vs Sabari Inn Ltd. appeared in person. He submitted that the Operational Creditor (OC) has not paid fees and is not cooperating with him. The Registry is directed to issue notice to the OC and the IRP is also directed to issue a private notice to the Operational Creditor and intimate the same on the next date of hearing. Put up on **31.07.2017** at **10.30 A.M.**

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

Ch. Mohd Sharief Tariq
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)